

**Government of India
Ministry of Coal
Rajya Sabha
Unstarred Question No. 1182
To be answered on 27.07.2018**

Allocation of coal blocks for electricity generation

1182. SHRIMATI VIPLOVE THAKUR:

Will the Minister of COAL be pleased to state:

- (a) whether Government has received any proposals from State Governments, including Himachal Pradesh, during the last three years and the current year for allocation of coal blocks to generate electricity; and
- (b) if so, the details thereof, State-wise and year-wise and the action taken by Government thereon?

ANSWER

**MINISTER OF RAILWAYS, COAL, FINANCE AND CORPORATE AFFAIRS
(SHRI PIYUSH GOYAL)**

(a) & (b): Requests have been received from time to time from various State Governments, other than Himachal Pradesh, for allocation of coal mines. The allocation of coal mines are made under the provisions of the Coal Mines (Special Provisions) Act, 2015 [CM(SP) Act, 2015] and the Mines and Minerals (Development and Regulation) Act, 1957 [MM(DR) Act, 1957]. As per the prescribed procedure, the State Government Company has to apply as and when Notice Inviting Application is published by Ministry of Coal / Nominated Authority. Applications, if any, are considered as per the norms specified. Recently, a Notice Inviting Application has been published by the Nominated Authority, Ministry of Coal for allotment of 7 Coal Mines for the purpose of own consumption for Power.

The details of mines allotted under the CM(SP) Act, 2015 and MM(DR) Act, 1957 to State Public Sector Undertakings are at Annexure.

Coal Mines allocated under the CM(SP) Act, 2015

Sl. No	Name of Coal Mine	Allottee Company	End-Use / Sale of Coal
1	Madanpur South	Andhra Pradesh Mineral Development Corporation	Sale of coal
2	Suliyari		Sale of coal
3	Badam	Bihar State Power Generation Co Ltd	Power
4	Gare Palma Sector III	Chhattisgarh State Power Generation Co Ltd	Power
5-6	Gidhmuri, Paturia		Power
7	Gare Palma Sector I	Gujarat State Electricity Corporation Limited	Power
8	Patal East	Jharkhand State Mineral Development Corp Ltd	Sale of coal
9	Banhardih	Jharkhand Urja Utpadan Nigam Ltd	Power
10-15	Baranj I, Baranj II, Baranj III, Baranj IV, Manora Deep & Kiloni	Karnataka Power Corporation Ltd	Power
16	Dahegaon/Makard hokra- IV	Maharashtra State Mining Corporation Limited	Sale of coal
17	Gare Palma Sector II	Maharashtra State Power Generation Co Ltd	Power
18-19	Manoharpur & Manoharpur Dipside	Odisha Coal & Power Limited	Power
20	Baitarni West	Odisha Mining Corporation Limited	Sale of coal
21	Pachhwara Central	Punjab State Power Corp Ltd	Power
22	Parsa	Rajasthan Rajya Vidyut Utpadan Nigam Ltd	Power
23-24	Parsa East, Kanta Basan		Power
25	Tadicherla-I	Telangana State Power Generation Corp Ltd	Power
26	Rajbar D & E	Tenughat Vidyut Nigam Ltd	Power
27	Naini	The Singareni Collieries Co Ltd	Power
28	Penagaddppa		Sale of coal
29	Saharpur Jamarpani	UP Rajya Vidyut Utpadan Nigam Ltd	Power
30	Gourangdih ABC	West Bengal Mineral Development & Trading Corporation Limited	Sale of coal
31	Barjora	West Bengal Power Development Corporation Limited	Power
32	Barjora (North)		Power
33-34	Gangaramchak, Gangaramchak Bhadulia		Power
35	Kasta East		Power
36	Pachhwara North		Power
37-38	Tara East & West		Power

Coal Mines allocated under the MM(DR) Act, 1957

Sl. No	Name of Coal Mine	Allottee Company	End-Use / Sale of Coal
1	Kente Extension	Rajasthan Rajya Vidyut Utpadan Nigam Ltd.	Power
2	Chandrabila	Tamil Nadu Generation and Distribution Corporation Ltd.	Power
3	Mahajanwadi	Maharashtra State Power Generation Co. Ltd.	Power
4	Sarapal-Nuapara	Andhra Pradesh Power Generation Corp. Ltd.	Power
5	Kalyanpur-Badalpara	Haryana Power Generation Corp. Ltd.	Power
6	Pachwara South	Neyveli Uttar Pradesh Power Limited (JV of UPRVUNL and NLCIL)	Power
7	Kudanali-Luburi	(i) Jammu & Kashmir State Power Dev. Corp. Ltd. (ii) NTPC Ltd. (Joint-allocation)	Power
8	Tentuloi	Odisha Thermal Power Corporation Ltd.	Power
9	Deocha Pachami	West Bengal Power Development Corporation Limited	Power
10	Brahmani	Orissa Minerals Development Company	Sale of Coal
11	Kerwa	Kerwa Coal Limited (JV of Chhattisgarh Mineral Development Corp and M.P. State Mining Corp Ltd.)	Sale of Coal